

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:6072  
ANSWERED ON:03.05.2010  
FUNDS FOR RURAL DEVELOPMENT PROGRAMMES  
Choudhry Smt. Shruti

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether allocation of funds for rural development programmes have been substantially stepped up during the past five years;
- (b) if so, the details in this regard and the criteria followed for allocation of funds to various States for the implementation of rural development programmes;
- (c) the allocation of funds made to various States including Haryana during each of the past three years; State/Union Territory-wise;
- (d) the steps taken by the Government to ensure equitable distribution of funds to all the States; and
- (e) the mechanism evolved for this purpose?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a) & (b): The Central allocation (Revised Estimates) for the rural development programmes has increased during the last five years from Rs. 27490.00 crore during 2005-06 to Rs. 73479.00 crore during 2009-10. The allocation to States/Union Territory under the rural development programmes is done on the basis of criteria given in the programme guidelines. The main criteria for allocation of central assistance to States/UTs under the allocation based schemes are incidence of poverty, housing shortage, share of connected/unconnected habitations, proportion of rural population and categories of districts etc.

(c) to (e): State-wise and Union Territory-wise Central allocation, including to Haryana, during the last three years i.e. 2007-08, 2008-09 and 2009-10 is given at Annexure. The allocation criteria are designed to ensure equitable distribution of funds to States/UTs.